

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.408**

**IA/5064/ND/2021 IN IB/1105/ND/2020**

**IN THE MATTER OF:**

Nirmal Trading Co.	...	Applicant
Versus		
Printland Digital (India) Pvt Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 22.05.2023**

**Coram:**

**Mr. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Geetesh Meena, Adv.
For the Respondent	: Mr. Sandeep Bisht, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.06.2023.

**Sd/-  
(Court Officer)**